

waited for two years and then only we purchased this.

Shri Morarka: May I know whether the Government has ultimately discovered who got these £10,000, and whether it is not a fact that the Government asked the Special Police Establishment not to proceed further with the enquiry about the person in London?

Shri Datar: Government did make enquiries through the S.P.E. But, when the persons are fictitious, how can they be found out?

Shri Tyagi: How old is the ship?

Shri Datar: I am not aware.

Shri Tangamani: May I know whether the ship that has been purchased in this deal is giving good service?

Shri Datar: It is my information that it has been giving good service.

Tagore Birthday Centenary

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*1226. { **Shri Muhammed Ellas:**
Shri D. C. Sharma:
Shri Ram Krishan Gupta:

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Starred Question No. 627 on the 25th February, 1959 and state the further progress made in regard to publication of works of Shri Rabindra Nath Tagore on the occasion of his birthday centenary celebrations?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): The present position is as follows:

(i) 21 short stories	} Translation work is continuing.
(ii) 101 poems	
(iii) two novels	
(iv) six Dramas	
(v) 500 songs (Fanchshati).	} Under publication.
(vi) Essays	} Selections are being made.
(vii) Letters	

Shri Muhammed Ellas: May I know how many works of Rabindranath Tagore are being translated outside India such as the Soviet Union and other socialist countries and whether any help is ought to translate these works in their own languages?

Shri Humayun Kabir: Rabindranath Tagore's works have been translated in many languages of the world and over many years. I do not have detailed information about any particular country.

सेठ गोविन्द दास : सभी माननीय मंत्री जो ने बताया है कि उनके ५०० गीत भी प्रकाशित होंगे । उनके अन्य नाटक, उपन्यास और कहानियों के भी अनुवाद हो रहे हैं । क्या उनके गीतों का भी अनुवाद कराने की व्यवस्था हो रही है और अगर हो रही है तो क्या उनका पदयात्मक अनुवाद हो रहा है और अगर हो रहा है तो किन किन भाषाओं में हो रहा है ?

Shri Humayun Kabir: As I have submitted, other works are being translated. About songs, 50 songs were translated. Now, there is some doubt whether there should be further translation of the songs.

सेठ गोविन्द दास : गीतों के बारे में मैंने इसलिए पूछा है कि उनके कई गीतों के कई भाषाओं में कवियों ने भी अब तक अनुवाद किये हैं । मैं जानना चाहता हूँ कि क्या इसका कोई प्रयत्न हो रहा है कि ऐसे अवसर पर उनके और गीतों का भी भिन्न भिन्न भाषाओं में अनुवाद कराया जाए ?

श्री हुमायूँ कबिर : कुछ गीतों का अनुवाद किया गया था हिन्दी में जिन को संख्या कोई ५० है । औरों के बारे में भी देखा जाएगा । अगर दूसरी भाषाओं के अच्छे अनुवादक मिलें तो उसकी भी हम ध्यान करेंगे । लेकिन दिक्कत यह है कि ठीक ठीक अनुवाद करना बड़ा मुश्किल है ।

Shri D. C. Sharma: May I know who is entrusted with the work in

connection with the Lectures of Tagore?

Shri Humayun Kabir: Different people were asked to assist in the preparation and selection of these different volumes.

Shri Hem Barua: May I know whether the proposal to invite foreigners to contribute to the Centenary volume to be produced in collaboration with the UNESCO has been implemented and if so, who are those foreign writers whose contributions have been invited?

Shri Humayun Kabir: There is no question of its having been implemented, because the volume will come out in 1961. We have drawn up a tentative list of writers to be approached. Work is proceeding in that direction.

Shri Hem Barua: Who are the foreign writers?

Mr. Speaker: He wants to know who are the foreign writers?

Shri Humayun Kabir: For Tagore and Rural reconstruction, we have decided to invite L. Elmhurst, Dr. Arnold Blake for Tagore in Western music, Father Fallon for 'Tagore in the West', for certain contributory articles not dealing with Tagore specifically, Dr. Stella Kramrich

**Amounts due from Kanpur
Mill-owners**

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*1228.	{	Shri Jaipal Singh;
	{	Shri Bhanj Deo;
	{	Shri M. B. Thakore.

Will the Minister of Finance be pleased to state

(a) whether it is a fact that an amount of about Rs 10 crores is due from the industrialists and millowners in Kanpur on Government account, and

(b) if so, what steps are being taken to recover this amount due to Government?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) The total amount of income-tax, Gift-tax and Wealth-tax outstanding against the industrialists and mill-owners (including companies) of Kanpur was Rs 4 80 crores as on 1st April, 1959

(b) Steps as provided in the Indian Income-tax, Gift-tax and Wealth-tax Acts are being taken to recover the outstanding arrears

Shri Bhanj Deo. Are there any dues on the electricity account also? Does this amount include electricity charges also?

Mr. Speaker: Electricity charge is not a public charge

The Minister of Finance (Shri Morarji Desai). That is due to the States

Shri M. B. Thakore: May I know the names of the industrialists and the amount due from them to Government?

Shrimati Tarkeshwari Sinha: Section 54 of the Act does not permit such disclosure, so, the information relating to individual assessments cannot be furnished

Shri S. M. Banerjee: Since this is a very big amount, may I know from which period it is pending, what efforts have been made so far to recover this amount, and the amount which has been recovered so far?

Shrimati Tarkeshwari Sinha: Under the Act, there are various powers which have been given to the income-tax authorities to proceed in the matter, so far as the recovery is concerned, we have taken action under all those provisions, and we are proceeding accordingly. We have also asked, and made arrangements with the UP Government for the appointment of several revenue officers exclusively for this work

Mr. Speaker: The hon Member wants to know for how long this sum of arrears of Rs 4 80 crores has been pending